National Company Law Tribunal

Allahabad Bench

CP NO. 1B 45/Add/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: I.E. L. Supervisor As & odation Section of the companies act: U/S 252 of T&B under 2016

SI. N	NO. Na	me	Designation	Repre	sentation	Signature
<u>1.</u>	Swami'	Doyne	Gufste &	residees	Petitione	Dusto.
	Sudeep		A			SY
	Gagan Mhs			Res		agabeth

Advocate Sri Sudip Harkauli for the respondent No. 4 Sri Gagan Dayal along with Ms. Bushra Mariyam. Advocate fro respondent no. 3 Sri Gagan Dayal proposed to file vakalatnama on behalf of respondent no. 3. The respondents counsel further inform that although they received a copy of the present petition but without enclosure of documents relied upon. The Counsel for the petitioner is advised to verify this facts and to supply a copy of petition along with all annexure if it is not supplied earlier to them. The case is fixed for reply.

The matter be listed on 21 07.2017.

Order Date: 01.06.2017 Sharad Srivastava

(H.P. CHATURVEDI, MEMBER,